

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 13th day of December 1995

Contempt Application no. 33 of 1994

in

Original Application no. 1268 of 1993.

Hon'ble Dr. R.K. Saxena, Judicial Member

Hon'ble Mr. S. Dayal, Administrative Member.

Har Singh, S/o Late Shri Het Ram, working as gangman,
Mainpuri.

... Applicant

C/A Shri G.C. Gaharana

Versus

1. R.P. Sharma, P.W.I. N. Rly., Mainpuri.
2. Shri Bhupendra Kumar Jain Senior Divisional Engineer
(3rd) Northern Railway, Allahabad.
3. Shri R.K. Goel, Assistant Engineer, Northern Railway,
Firozabad.

... Respondents.

C/R Shri D.C. Saxena.

O R D E R

Hon'ble Dr. R.K. Saxena, J.M.

Shri G.C. Gaharana learned counsel for the applicant and Shri D.C. Saxena learned counsel for the respondents are present.

2. Shri G.C. Gaharana contends on behalf of the applicant that the main O.A. was decided and the applicant was allowed to join and, therefore, contempt of interim order may not survive. It is further mentioned that the applicant is not interested in pursuing this matter. The contempt petition is, therefore, dismissed. Notices are discharged.

/pc/

Member-A

Member-J